

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 5502
TO BE ANSWERED ON 5TH APRIL 2022

VERMA COMMITTEE REPORT

5502. SHRI SATYADEV PACHAURI

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that an expert committee has been constituted under the Chairmanship of Anupam Verma to ban 66 pesticides in the country which have already been banned in foreign countries;
- (b) if so, whether the committee has submitted its report to the Government;
- (c) whether its recommendations have been accepted or not along with the number of pesticides that have been banned;
- (d) the steps taken by the Government to provide the information regarding scientific use of pesticides to farmers;
- (e) the number of pesticides being manufactured in the country as on date for agriculture use and whether any assessment has been made regarding their harmful effects on the environment; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): An Expert Committee was constituted by Department of Agriculture & Farmers Welfare (DA&FW), Ministry of Agriculture & Farmers Welfare, Government of India under the chairmanship of Dr. Anupam Verma (former National Professor), IARI, New Delhi to review 66 pesticides which are banned/restricted in other countries but continued to be registered for use in India. The report submitted by Expert Committee was forwarded to the Registration Committee (RC) for consultation under section 27(2) of the Insecticides Act, 1968. The Registration committee deliberated the report of the Expert Committee in its 361st special meeting held on 22.12.2015 and accepted its recommendations with some observations. The

Government of India after considering the recommendations of the Expert committee along with observations of the Registration committee had issued an order on 14.10.2016 whereby out of 66 pesticides, 12 pesticides were banned, 6 pesticides were recommended to be phased out by the year 2020. One pesticide (Endosulfan) was not reviewed being under consideration of Supreme Court but was later banned by the Hon'ble Court. One Pesticides (Fenitrothion) was already banned for use in agriculture.

(d): The Directorate of Plant Protection, Quarantine & Storage, an attached office of the Ministry of Agriculture & Farmers Welfare, regularly organizes training activities like Farmers Field Schools (FFS) through its 35 Central Integrated Pest Management Centers (CIPMCs) in different States/ Union Territories to create awareness among farmers on the various Integrated Pest Management (IPM) techniques. During the trainings, major emphasis is given on judicious use of chemical pesticide as a last resort, alternate tools for pest management viz; cultural, physical, mechanical methods of pest control as well as use of bio-pesticides and bio-control agents, effects of pesticides on natural enemies of pests, do's and don'ts of pesticide including proper application equipment and the technique. Under this programme, farmers are being made aware about the judicious use of chemical pesticides as per the prescriptions given in the label and leaflets approved by the Registration Committee.

(e) to (f) : A total of 302 pesticides and their 832 formulations are registered for use in the country.

On receipt of new studies / reports/ references/ information by the government from time to time, registered pesticides are periodically reviewed with regard to their safety and efficacy. The review is done by constituting expert committees. Based on the recommendations of such expert committees and after due consultation with Registration Committee, the Ministry of Agriculture and Farmers Welfare has so far banned or phased out 46 pesticides and 4 pesticide formulations for import, manufacture or use in the country. In addition, 8 pesticide registrations have been withdrawn and 9 pesticides have been placed under restricted use (**Annexure-I**).

LIST OF PESTICIDES WHICH ARE BANNED AND RESTRICTED USE:

(As on 01.07.2021)

I. PESTICIDES / FORMULATIONS BANNED IN INDIA

Pesticides Banned for manufacture, import and use.	
1.	Alachlor(Vide S.O. 3951(E), dated 08.08.2018)
2.	Aldicarb (vide S.O. 682 (E) dated 17 th July2001)
3.	Aldrin
4.	Benzene Hexachloride
5.	Benomyl (vide S.O 3951(E) dated 8 th August, 2018)
6.	Calcium Cyanide
7.	Carbaryl (vide S.O 3951(E) dated 8 th August, 2018)
8.	Chlorbenzilate (vide S.O. 682 (E) dated 17 th July 2001)
9.	Chlordane
10.	Chlorofenvinphos
11.	Copper Acetoarsenite
12.	Diazinon (vide S.O 3951(E) dated 8 th August, 2018)
13.	Dibromochloropropane (DBCP) (vide S.O. 569 (E) dated 25 th July1989)
A. 14.	Dichlorovos(Vide S.O. 3951(E), dated 08.08.2018)
15.	Dieldrin (vide S.O. 682 (E) dated 17 th July 2001)
16.	Endosulfan (vide ad-Interim order of the Supreme Court of India in the Writ Petition (Civil) No. 213 of 2011 dated 13 th May, 2011 and finally disposed of dated 10 th January, 2017)
17.	Endrin
18.	Ethyl Mercury Chloride
19.	Ethyl Parathion
20.	Ethylene Dibromide (EDB) (vide S.O. 682 (E) dated 17 th July 2001)
21.	Fenarimol (vide S.O 3951(E) dated 8 th August, 2018)
22.	Fenthion (vide S.O 3951(E) dated 8 th August, 2018)
23.	Heptachlor
24.	Lindane (Gamma-HCH)
25.	Linuron (vide S.O 3951(E) dated 8 th August, 2018)
26.	Maleic Hydrazide (vide S.O. 682 (E) dated 17 th July 2001)
27.	Menazon
28.	Methoxy Ethyl Mercury Chloride (vide S.O 3951(E) dated 8 th August, 2018)
29.	Methyl Parathion (vide S.O 3951(E) dated 8 th August, 2018)
30.	Metoxuron

	31.	Nitrofen
	32.	Paraquat Dimethyl Sulphate
	33.	Pentachloro Nitrobenzene (PCNB) (vide S.O. 569 (E) dated 25 th July 1989)
	34.	Pentachlorophenol
	35.	Phenyl Mercury Acetate
	36.	Phorate(Vide S.O. 3951(E), dated 08.08.2018)
	37.	Phosphamidon(Vide S.O. 3951(E), dated 08.08.2018)
	38.	Sodium Cyanide (banned for Insecticidal purpose only vide S.O 3951(E) dated 8 th August, 2018)* (*Regulation to be continued in the extant manner for non-insecticidal uses)
	39.	Sodium Methane Arsonate
	40.	Tetradifon
	41.	Thiometon (vide S.O 3951(E) dated 8 th August, 2018)
	42.	Toxaphene(Camphechlor) (vide S.O. 569 (E) dated 25 th July 1989)
	43.	Triazophos(Vide S.O. 3951(E), dated 08.08.2018)
	44.	Tridemorph (vide S.O 3951(E) dated 8 th August, 2018)
	45.	Trichloro acetic acid (TCA) (vide S.O. 682 (E) dated 17 th July 2001)
	46.	Trichlorfon(Vide S.O. 3951(E), dated 08.08.2018)
	Pesticide formulations banned for import, manufacture and use	
B.	1.	Carbofuron 50% SP (vide S.O. 678 (E) dated 17 th July 2001)
	2.	Methomyl 12.5% L
	3.	Methomyl 24% formulation
	4.	Phosphamidon 85% SL
C.	Pesticides Withdrawn (Withdrawal may become inoperative as soon as required complete data as per the guidelines is generated and submitted by the Pesticides Industry to the Government and accepted by the Registration Committee. (S.O 915(E) dated 15th Jun,2006)	
	1.	Dalapon
	2.	Ferbam
	3.	Formothion
	4.	Nickel Chloride
	5.	Paradichlorobenzene (PDCB)
	6.	Simazine
	7.	Sirmate (S.O. 2485 (E) dated 24 th September 2014)
	8.	Warfarin (vide S.O. 915 (E) dated 15 th June 2006)

II. PESTICIDES RESTRICTED FOR USE IN THE COUNTRY

S.No.	Name of Pesticides	Details of Restrictions
1.	Aluminium Phosphide	<p>The Pest Control Operations with Aluminium Phosphide may be undertaken only by Govt./Govt. undertakings / Govt. Organizations / pest control operators under the strict supervision of Govt. Experts or experts whose expertise is approved by the Plant Protection Advisor to Govt. of India except ¹Aluminium Phosphide 15 % 12 g tablet and ²Aluminum Phosphide 6 % tablet. [RC decision circular F No. 14-11(2)-CIR-II (Vol. II) dated 21-09-1984 and G.S.R. 371(E) dated 20th may 1999]. ¹Decision of 282nd RC held on 02-11-2007 and, ²Decision of 326th RC held on 15-02-2012.</p> <p>The production, marketing and use of Aluminium Phosphide tube packs with a capacity of 10 and 20 tablets of 3 g each of Aluminium Phosphide are banned completely. (S.O.677 (E) dated 17th July, 2001)</p>
2.	Captafol	<p>The use of Captafol as foliar spray is banned. Captafol shall be used only as seeddresser. (S.O.569 (E) dated 25th July, 1989)</p> <p>The manufacture of Captafol 80 % powder for dry seed treatment (DS) is banned for use in the country except manufacture for export. (S.O.679 (E) dated 17th July, 2001)</p>
3.	Cypermethrin	<p>Cypermethrin 3 % Smoke Generator is to be used only through Pest Control Operators and not allowed to be used by the General Public. [Order of Hon,ble High Court of Delhi in WP(C) 10052 of 2009 dated 1407- 2009 and LPA-429/2009 dated 08-09-2009]</p>
4.	Dazomet	<p>The use of Dazomet is not permitted on Tea. (S.O.3006 (E) dated 31st Dec, 2008)</p>
5.	Dichloro Diphenyl Trichloro et hane (DDT)	<p>The use of DDT for the domestic Public Health Programme is restricted up to 10,000 Metric Tonnes per annum, except in case of any major outbreak of epidemic. M/s Hindustan Insecticides Ltd., the sole manufacturer of DDT in the country may manufacture DDT for export to other countries for use in vector</p>

		<p>control for public health purpose. The export of DDT to Parties and State non- Parties shall be strictly in accordance with the paragraph 2(b) article 3 of the Stockholm Convention on Persistent Organic Pollutants (POPs). (S.O.295 (E) dated 8th March, 2006)</p> <p>Use of DDT in Agriculture is withdrawn. In very special circumstances warranting the use of DDT for plant protection work, the state or central Govt. may purchase it directly from M/s Hindustan Insecticides Ltd. to be used under expert Governmental supervision. (S.O.378 (E) dated 26thMay, 1989).</p>
6.	Fenitrothion	<p>The use of Fenitrothion is banned in Agriculture except for locust control in scheduled desert area and public health. (S.O.706 (E) dated 03rdMay, 2007)</p>
7.	Methyl Bromide	<p>Methyl Bromide may be used only by Govt./Govt. undertakings/Govt. Organizations / Pest control operators under the strict supervision of Govt. Experts or Experts whose expertise is approved by the Plant Protection Advisor. [G.S.R.371 (E) dated 20thMay, 1999 and earlier RC decision]</p>
8.	Monocrotophos	<p>Monocrotophos is banned for use on vegetables.(S.O.1482 (E) dated 10thOct, 2005)</p>
9.	Trifluralin	<p>(i) The Registration, import, manufacture, formulation, transport, sell and its all uses except use in wheat shall be prohibited and completely banned from 8th August, 2018.</p> <p>(i) (ii) A cautionary statement has to be incorporated in the label and leaflet that it is toxic to aquatic organism, hence should not be used near water bodies, aquaculture or pisciculture area. (vide S.O 3951(E) dated 8th August, 2018)</p>
